ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This the 9th Day of January, 2020)

Hon'ble Mr. Rakesh Sagar Jain, Member (Judicial) Hon'ble Ms. Naini Jayaseelan, Member (Administrative)

Original Application No.330/835/2018

Vijay Kumar Thaku		
		Applicant
By Advocate: Shri P.K. Mishra proxy counsel to Shri P. Mathur		
	Versus	
1. Union of India	ı & Ors.	Respondents
By Advocate:	Shri L.M. Singh	

<u>ORDER</u>

Shri P.K. Mishra proxy counsel to Shri P. Mathur, Advocate is present for applicant. Shri L.M. Singh, Advocate is present for respondents.

- 2. Counsel for applicant has submitted that he does not want to press the Original Application and requested that the OA may be dismissed as withdrawn. However, counsel for respondents has submitted that transfer of the applicant has been modified.
- 3. In view of the statement made by counsel for parties at Bar the Original Application is dismissed as withdrawn. No costs.

(Naini Jayaseelan) Member (A) (Rakesh Sagar Jain) Member (J)

<u>Sushil</u>